

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 323**

IA-891/2024

**IN**

**IB-694(ND)/2022**

**IN THE MATTER OF:**

M/s. Prudent ARC Ltd. (Prudent Trust5/17) .... Petitioner/Applicant

Vs.

Bhupesh Steel Pvt Ltd. .... Respondent

**Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.**

**Order delivered on 10.04.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the RP : Mr. Anil Kumar Mittal, RP In Person

**ORDER**

Due to paucity of time, the matter is adjourned as directed by  
Hon'ble Members.

List the matter on **07.05.2024.**

-Sd-

**(COURT OFFICER)**